

- (9) A copy of the Kerala Small Industries and Development Promotion Corporation Amalgamation Order, 1977, published in Notification No. S.O. 241(E) in Gazette of India dated the 18th March, 1977, under sub-section (5) of section 396 of the Companies Act, 1956.
- (10) A statement explaining reasons for not laying simultaneously the Hindi version of the above Notification. [*Placed in Library. See No. LT-73/77.*]
- (11) A copy each of the following papers under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969:—
- (i) Report (Hindi version) pertaining to the execution of the provisions of the Monopolies and Restrictive Trade Practices Act, 1969, for the period from 1st January to 31st December, 1974.
- (ii) Report pertaining to the execution of the provisions of the Monopolies and Restrictive Trade Practices Act, 1969, for the period from 1st January to 31st December, 1975.
- (12) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the Report mentioned at item No. 11 (ii) above. [*Placed in Library. See No. LT-74/77.*]
- (13) A copy of the Delimitation of Parliamentary and Assembly Constituencies Order, 1976 and (English versions) under sub-section (2) of section 8

of the Representation of the People Act, 1950. [*Placed in Library. See No. LT-75/77.*]

NOTIFICATIONS UNDER INDIAN RAILWAYS ACT, ETC.

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) issued under section 47 of the Indian Railways Act, 1890:—
- (i) The Railways Red Tariff (Ninth Amendment) Rules, 1976, published in Notification No. G.S.R. 1640 in Gazette of India dated the 20th November, 1976.
- (ii) The Railways Red Tariff (Tenth Amendment) Rules, 1976, published in Notification No. G.S.R. 1641 in Gazette of India dated the 20th November, 1976.
- (iii) The Railways Red Tariff (Eleventh Amendment) Rules, 1976 published in Notification No. 3735 in Gazette of India dated the 11th December, 1976.
- (iv) The Open Lines (Railways in India) General (Amendment) Rules, 1976 published in Notification No. G.S.R. No. 112 in Gazette of India dated the 22nd January, 1977.
- (v) The Railway Passengers (Cancellation of Tickets and Refund of Fares) Rules, 1976 published in Notification No. S.O. 346 in Gazette of India dated the 22nd January, 1977. [*Placed in Library. See No. LT-76/77.*]

- (2) A copy of Notification No. S.O. 264 (Hindi and English versions) published in Gazette of India dated the 21st January, 1977, issued under sub-section (2) of section 568 of the Indian Railways Act, 1890 [Placed in Library. See No. LT-77/77].
- (3) A copy of the Railway Rates Tribunal (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 272 in Gazette of India dated the 26th February, 1977, issued under sub-section (1) of section 44 of the Indian Railways Act, 1890 [Placed in Library. See No. LT-78/77].
- (4) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the half-year ending the 31st March, 1976. [Placed in Library. See No. LT-79/77].

PAPERS UNDER COMPANIES ACT, ETC.

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Bharat Aluminium Company Limited, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-80/77].
- (2) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Gold Mines Limited, for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Bharat Gold Mines Limited for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-81/77]. 81/77.]
- (3) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Zinc Limited, Udaipur (Rajasthan) for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Hindustan Zinc Limited, Udaipur (Rajasthan) for the year 1975-76 along with the Audited Account, and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-82/77].
- (4) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Hindustan Copper Limited, Calcutta, for the year 1975-76 along with the Audited